

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal, the 22nd April, 2026

No. HCM/1/96-BENCH/ : The Hon'ble High Court of Manipur is pleased to notify the following directions for listing appeals under section 42 of the Prevention of Money Laundering Act, 2002 (PMLA 2002):

- (i) All appeals under section 42 of PMLA 2002 shall be registered as per the table given below:-

Nomenclature	Category Code	Category of Case
CrI. A (PMLA)	10300	Appeal under PMLA

- (ii) Appeal to High Court of Manipur under section 42 of PMLA 2002 shall be listed before the Division Bench.
- (iii) The court fee levied on criminal appeals shall also be levied on appeal under section 42 of PMLA 2002.

This notification shall come into force with immediate effect.

By Order etc.

Sd/-

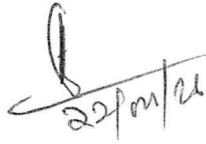
(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Imphal, the 22nd April, 2026

Endt. No. HCM/1/96-BENCH/10230-96

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Chairman, Bar Council of Manipur.
6. The Registrar (Judicial)/(Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.
7. The Government Advocates, Government of Manipur.
8. The Deputy Solicitor General of India, High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. All the Joint Registrars, High Court of Manipur.
12. All the Deputy Registrars, Language Officer, High Court of Manipur.
13. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
14. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. All the Court Masters, High Court of Manipur.
17. The Concerned/Guard File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR